

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

**Item No.108**  
**New IA/2252/ND/2024 in IB/675/ND/2023**

**IN THE MATTER OF:**

Central Bank Of India	...	Applicant
Versus		
Satinder Singh Madhok	...	Respondent

**Under Section 95(1) IBC**

**Order delivered on 08.05.2024**

**CORAM:**

**MR. MANNI SANKARIAH SHANMUGA SUNDARAM,**  
**HON'BLE MEMBER (JUDICIAL)**  
**DR. SANJEEV RANJAN,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant :  
For the Respondent :

**HYBRID HEARING (PHYSICAL & VC)**

**ORDER**

**New IA/2252/ND/2024:-**

No representation on behalf of RP. The RP is directed to serve a copy of the report on the Applicant as well as Guarantor. List this matter on **15.05.2024**.

**-SD-**

**DR. SANJEEV RANJAN**  
**MEMBER (TECHNICAL)**

**-SD-**

**MANNI SANKARIAH SHANMUGA SUNDARAM**  
**MEMBER (JUDICIAL)**